

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 16  
(TO BE ANSWERED ON THE 25<sup>th</sup> November 2024)

**INCIDENTS OF THREATENING HOAX CALLS**

**16. SHRI PARIMAL NATHWANI**

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the serious incidents of threatening hoax calls are received frequently to blow the air planes, the special measures taken to ensure security and safety of the air-passengers, air-planes, airports etc., in view of such scary happenings;
- (b) whether such incidents caused disruptions in the operations of flights and dent in the morale of the air passengers, etc.; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION**

(Shri Murlidhar Mohol)

- (a) to (c): Bureau of Civil Aviation Security, aviation security regulator in the country, has mandated robust protocols for handling such threats. Bomb threat contingency plan (BTCP), a detailed contingency plan, is in place to handle such threats. As a part of BTCP, every airport has a designated Bomb Threat Assessment Committee (BTAC) which analyses the threat and act accordingly. The recent threats were hoax and no actual threat was detected at any of the airports/aircraft in India. As per assessment of BTAC, operations of some of the flights were affected.

\*\*\*\*\*